## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 2066 (To be answered on the 28<sup>th</sup> July 2016)

## CHANGES IN NORMS FOR AIR PASSENGERS

2066.

SHRI SATAV RAJEEV SHRI PONGULETI SRINIVASA REDDY DR. J. JAYAVARDHAN SHRI R. GOPALAKRISHNAN

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has received complaints from air passengers that issues concerning them were not being resolved within a reasonable time, if so, the details thereof;

(b) whether the Government has now proposed extensive passenger friendly

measures in air travel rules, if so, the details thereof;

(c) whether the Government has sought suggestions from stakeholders before finalising and implementation of the new norms, if so, the details thereof and

the response thereon;

(d) whether private airlines are opposing the Directorate General of Civil Aviation's rule to reduce fee for carrying five kg. baggage on flights as 'illegal' and they have also opposed most of the other 'passenger-centric norms, such as enhanced compensation for denying boarding and flight delays;

(e) if so, the details thereof and the measures the Government has taken/

proposed to be taken in this regard; and

(f) the steps/measures taken by the Government to ensure compliance of these measures by the private airlines operating in the country?

## ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

- (a): Airline wise details of the passenger complaints received and their status, for the year 2015 and current year (Up to May 2016), as submitted by the scheduled airlines is placed at Annexure-1.
- (b): Following Civil Aviation Requirements (CAR) and Air Transport Circular (ATC) on passenger facilitation have been amended by the

Directorate General of Civil Aviation (DGCA), in order to comply the Hon'ble Supreme Courts Guidelines and to address the grievances of the passengers travelling by air.

(i) CAR Section -3, Air Transport, Series-M, Part-I issued on "Carriage of Air

Persons with Disability and/or Persons with Reduced Mobility."

(ii) CAR Section-3, Air Transport, Series-M, Part-II issued on "Refund of

Airline Tickets to Passengers of Public Transport Undertakings."

(iii) CAR Section-3, Air Transport, Series-M, Part-IV issued on "Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights." and

(iv) ATC 02 of 2016 issued on "Unbundle of services and fees by scheduled

airlines."

- (c): The draft amended CARs were uploaded on DGCA website for public comments. Comments/suggestions were received from different organization, individuals which were examined and feasible comments of the stake holders have been incorporated in the final CARs. Amended CARs and ATC were then uploaded on DGCA website after approval of competent authority.
- (d) to (f): No such petition have been made by the airlines on the amended CARs as on date.

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	Jaii-15		
Airline	Total	Redressal Status	
	Complaint	Closed	Open
Air Costa	5	5	•
Air Asia	15	15	
Vistara	2	2	1.196
Go Air	169	169	
IndiGo	195	195	115
Spicejet	330	330	
Jet Airways + JetLite	229	229	-
Air India (Dom)	252	171	81
Total	1197	1116	81

	Mar-15		
Airline	Total	Redressal Status	
	Complaint	Closed	Open
Air Costa	3	3	41500
Air Asía	12	12	-
Vistara	2	2	
Go Air	325	325	-16
IndiGo	198	197	1 0
Spicejet	207	207	Pala
Jet Airways + JetLite	225	225	W(L-7)
Air India (Dom)	222	136	86
Total	1194	1107	87

	May-15	x 7	
Airline	Total	Redressal Status	
	Complaint	Closed	Open
Air Costa	5	5	
Air Asia	14	14	-
Vistara	1	1	J.
Go Air	68	68	
IndiGo	191	191	-
Spicejet	187	187	-
Jet Airways + JetLite	211	211	-
Air India (Dom)	173	108	65
Air Pegasus	9	9	
Total	858	793	65

	<u>Jul-15</u>		_
Airline	Total	Redressal Status	
	Complaint	Closed	Open
Air Costa	4	4	
Air Asia	15	15	-
Vistara	2	2	-
Go Air	74	74	-
IndiGo	186	186	-
Spicejet	133	160	-
Jet Airways + JetLite	210	210	-
Air India (Dom)	174	108	65
Air Pegasus	4	4	
Total	802	742	60

	Sep-15		
	Total	Redressal Status	
	Complaint	Closed	Open
Air Costa	5	5	
Air Asia	11	11	-
Vistara	1	1	-
Go Air	51	51	-
IndiGo	149	149	
Spicejet	98	98	_
Jet Airways + JetLite	199	199	
Air India (Dom)	191	101	90
Air Pegasus	3	3	
Turejet	2	2	
Total	710	620	90

	Nov-15		
Airline	Total Complaint	Redressal Status	
		Closed	Open
Air Costa	6	6	· -
Air Asia	13	13	-
Vistara	2	2	-

	Feb-15		
Airline	Total	Redressal Status	
	Complaint	Closed	Open
Air Costa	5	5	
Air Asia	14	14	
Vistara	1	1.	
Go Air	134	134	
IndiGo	213	213	
Spicejet	2.48	248	
Jet Airways + JetLite	221	221	
Air India (Dom)	256	173	83
Total	1092	1009	83

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	Apr-15		
Airline	Total	Redressa	al Status
Annie	Complaint	Closed	Open
Air Costa	7	7	-
Air Asia	10	10	-
Vistara	1	1	
Go Air	148	148	-
IndiGo	212	212	-
Spicejet	198	197	1_
Jet Airways + JetLite	210	208	2
Air India (Dom)	149	98	51
Total	935	881	54

Jun-15				
Airline	Total	Redressal Status		
	Complaint	Closed	Open	
Air Costa	4	4	- 1	
Air Asia	14	14	-	
Vistara	1	1		
Go Air	67	67	-	
IndiGo	180	180	-	
Spicejet	160	160		
Jet Airways + JetLite	194	194		
Air India (Dom)	173	110	63	
Air Pegasus	26	26		
Total	819	756	83	

	Aug-15		
Airline	Total	Redress	al Status
Anne	Complaint	Closed	Open
Air Costa	5	5	V=1-1,1
Air Asia	13	13	-
Vistara	2	2	-
Go Air	69	69	-
IndiGo	156	156	-
Spicejet .	116	116	
Jet Airways + JetLite	209	209	
Air India (Dom)	189	135	54
Air Pegasus	2	2	- /
Turejet	9	9	
Total	770	716	54

Oct-15				
Airline	Total	Redress	al Status	
Allaic	Complaint	Closed	Open	
Air Costa	5	5	-	
Air Asia	12	12	-	
Vistara	3	3	-	
Go Air	60	60	-	
IndiGo	147	147	-	
Spicejet	89	89	-	
Jet Airways + JetLite	203	203		
Air India (Dom)	203	106	97	
Air Pegasus	2	2		
Truejet	3	3		
Total	727	630	97	

	Dec-15		
Airline	Total	Redressal Status	
7 tilling	Complaint	Closed	Open
Air Costa	6	6	
Air Asia	13	13	-
Vistara	1	1	-

Go Air	167	167	-
IndiGo	125	124	1
Spicejet .	78	78	-
Jet Airways + JetLite	211	211	-
Air India (Dom)	252	123	129
Air Pegasus	2	2	
Truejet	1 -	1	Eki el 2
Total	857	727	130

Jan-16			
Airline	Total Complaint	Redressal Status	
		Closed	Open
Air Costa	6	6	- 61701
Air Asia	16	16	-
Vistara	4	4	
Go Air	61	61	
IndiGo	126	125	1
Spicejet	50	50	-
Jet Airways + JetLite	216	216	-
Air India (Dom)	341	203 .	138
Air Pegasus	2	2	-
True Jet	2	1	-
Total	823	684	139

	Mar-16		Marine.
Airline	Total Complaint	Redressal Status	
		Closed	Open
Air Costa	7	7	
Air Asia	11	11	-
Vistara	2	2	-
Go Air	58	58	-
IndiGo	120	120	1
Spicejet	41	41	-
Jet Airways + JetLite	211	211	-
Air India (Dom)	280	167	113
Air Pegasus	6	6	
True Jet	1	1	-
Total	737	624	113
	May-16 Total	Redressa	l Status
Airline	Complaint	Closed	Open
Air Costa	7	7	-
Air Asia	11	11	
Vistara ·	5	5	-
Go Air	56	56	-
ndiGo	109	109	- 750
Spicejet	49	49	-
let Airways + JetLite	303	208	95
Air India (Dom)	21	21	
Air Pegasus	3	3	-
otal	782	687	95

Total	1091	916	175
Truejet	1	1	
Air Pegasus	2	2 ·	
Air India (Dom)	552	377	175
Jet Airways + JetLite	215	215	-
Spicejet	60	60	-
IndiGo	148	148	-
Go Air	93	93	-

Feb-16			
Airline	Total Complaint	Redressal Status	
		Closed	Open
Air Costa	5	4	1
Air Asia	12	12	-
Vistara ·	2	2	-
Go Air	72	72	-
IndiGo	130	130	-
Spicejet	48	48	-
Jet Airways + JetLite	208	208	-
Air India (Dom)	276	197	79
Air Pegasus	5	5	-
True Jet	1	1	-
Total	759	679	79

Apr-16				
Airline	Total Complaint	Redressal Status		
		Closed	Open	
Air Costa	6	6	-	
Air Asia	12	12	-	
Vistara	2	2	-	
Go Air	65	65	-	
IndiGo	105	105	-	
Spicejet	38	38	-	
Jet Airways + JetLite	211	211	-	
Air India (Dom)	228	125	103	
Air Pegasus	6	6		
True Jet	1	1	-	
Total	674	571	103	